NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.46/(MAH)/2016 IA No. 32/2016 & CA NO. 50/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES:

Shri. Chandrashekhar Bellad

V/s.

M/s. Orion Offset Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dr S. K. Soin	Petitioner	Au
2.	B. S. MAHAJANI	Adv. fr Respondant	Rhump

ORDER

IA No.32/16&CA No. 50/16 in CP No.46/397-398/CLB/MB/MAH/2016

- 1. The Learned Representative of the Petitioner is present and informed that the Learned Representative of the Respondent Mr. Mahajani is not available today for the arguments and also stated that he has no objection if the matter is adjourned.
- 2. The Learned Representative Mr. Jain further informed that in respect of IA No. 32/2016 Reply has been filed.

...2...

IA No.32/16&CA No. 50/16 in CP No.46/397-398/CLB/MB/MAH/2016

-2-

- 3. In respect of CP No. 46/2016 Rejoinder has been filed. He is seeking time to file Rejoinder in IA No. 32/2016. Time is granted. The Rejoinder in IA No. 32/2016 to be filed on or before 10.03.2017.
- 4. In respect of CA No. 50/2016 the Learned Representative of the Petitioner has informed that liberty may be granted to file Rejoinder. Time is granted. Rejoinder to be filed on or before 10.03.2017.
- 5. All the Applications and Petition are adjourned to **31.03.2017**.

Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

27th February, 2017.

O